

## FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR  
'SWAPNIL PROMOTERS AND DEVELOPERS PRIVATE LIMITED'  
OPERATING IN THE BUSINESS OF REAL ESTATE DEVELOPMENT  
AT NAGPUR, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>Swapnil Promoters and Developers Private Limited</b> CIN: U70101MH1990PTC056797 PAN: AACCS5305H
2.	Address of the registered office (as per MCA records)	<b>Registered Office:</b> 68, Kalpana Shivaji Nagar, Nagpur - 440010 <b>Principal Office:</b> 363, M. A. K. Azad Road, Gandhinagar, Nagpur - 440010
3.	URL of website	<a href="https://www.incorprestructuring.com/swapnil.html">https://www.incorprestructuring.com/swapnil.html</a>
4.	Details of place where majority of fixed assets are located	Project Site ' <b>Swapnil Parijat</b> ', Plot No 107 CTS No 27/455 Sheet No 27, Civil Lines, Dharampeth, Nagpur - 440001
5.	Installed capacity of main products / services	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
6.	Quantity and value of main products / services sold in last financial year	The Resolution Professional will share the documents through electronic mail and / or Virtual Data Room in accordance with the provisions of the Code and Regulations made thereunder
7.	Number of employees / workmen	None
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="https://www.incorprestructuring.com/swapnil.html">https://www.incorprestructuring.com/swapnil.html</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="https://www.incorprestructuring.com/swapnil.html">https://www.incorprestructuring.com/swapnil.html</a>
10.	Last date for receipt of expression of interest	November 25, 2023
11.	Date of issue of provisional list of prospective resolution applicants	December 5, 2023
12.	Last date for submission of objections to provisional list	December 10, 2023
13.	Date of issue of final list of prospective resolution applicants	December 20, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans	December 25, 2023

15.	Last date for submission of resolution plans	January 24, 2024
16.	Process email id to submit EOI	<a href="mailto:cirp.swapnil@gmail.com">cirp.swapnil@gmail.com</a>

AMIT VIJAY KARIA  
Digitally signed by  
AMIT VIJAY KARIA  
Date: 2023.11.10  
11:57:59 +05'30'

**Amit Vijay Karia**

Resolution Professional of **Swapnil Promoters and Developers Private Limited**

*(Undergoing CIRP vide order dated July 04, 2023)*

Registration Number: IBBI/IPA-001/IP-P02600/2021-2022/13969

AFA No. AA1/13969/02/241223/105303 is valid till December 24, 2023

**Address & email id registered with IBBI:**

405, Hind Rajasthan Building, Dadasaheb Phalke Road, Gautam Nagar, Dadar (East), Mumbai - 400014 (Maharashtra) [ipamitkaria@gmail.com](mailto:ipamitkaria@gmail.com)

Process specific email id for correspondence: [cirp.swapnil@gmail.com](mailto:cirp.swapnil@gmail.com)

Process specific website: <https://www.incorprestructuring.com/swapnil.html>

Date: November 10, 2023

Place: Mumbai

OFFICE OF THE RECOVERY OFFICER DEBTS RECOVERY TRIBUNAL MUMBAI (DRT 3) 1st Floor, MTNL Telephone Exchange Building, Sector-30 A, Vashi, Navi Mumbai-400703.

TRP No. 376/2016 PROCLAMATION OF SALE IMMOVABLE PROPERTY Date of Auction Sale: 26/12/2023 PROCLAMATION OF SALE UNDER RULES 37.38 AND 52 (1)(2) OF SECOND SCHEDULE TO THE INCOME TAX ACT, 1961 READ WITH THE RECOVERY OF DEBTS & BANKRUPTCY ACT, 1993 BANK OF BARODA VS MR VINOD DAULAT NIKAM & ANR

The Earnest Money Deposit(EMD), Reserve Price and Bid Increase, be fixed as follows: Sr. No. Details of Property EMD Amount (In Rs.) Reserve Price (In Rs.) Bid Increase in the multiple of (In Rs.)

EMD received after due date & time shall be rejected & the amount paid towards the EMD shall be returned to them by way of option given by them in the E-Auction Form. Any person desirous of participating in the bidding process is required to have a valid digital signature certificate issued by the competent authority.

Table with 4 columns: Lot No., Description of property to be sold, Revenue assessed upon the property or part thereof, Details of any encumbrances to which the property is liable, claim if any, which have been put forward to the property and any other known bearing on its natural and value.

Note:- As on Auction Date i.e., 26/12/2023, The total amount of Rs. 54,04,840/- (Approx) is outstanding Payable by the CDs. Date of inspection of the properties as mentioned above has been fixed as 18/12/2023 between 11AM to 4PM.

MAHARASHTRA GRAMIN BANK PUBLIC NOTICE FOR SALE

SALE NOTICE THROUGH E-AUCTION (ONLINE AUCTION) UNDER SARFAESI ACT, 2002 CUM NOTICE TO BORROWERS/GUARANTORS SALE NOTICE UNDER SARFAESI ACT, 2002 (HEREAFTER REFERRED TO AS ACT) r/w SECURITY INTEREST (ENFORCEMENT) RULES, 2002 (Hereafter referred to as Rules)

Table with 5 columns: Lot No., Name of Borrower & Guarantor / Address / Branch Name / Loan A/c No., Description Of Property, Total Dues Rupees, Reserve Price Rs., Date of Actual Possession.

Date & Time of Inspection of the Property: 02/12/2023; 11:00 AM to 5:00 PM Last Date For Submission Of EMD & Online Bid: 13/12/2023; Up to 5:00 PM

TERMS & CONDITIONS: 1) The auction sale will be on line E-Auction/Bidding through website https://sarfaesi.auctiontignet.net on E-Auction date as mention with auto extensions of 5 minutes duration each in case bid placed within last 5 minutes.

PUBLIC NOTICE Notice is hereby given that we are investigating the title of our clients, (1) SALIM ABDUL RASHID KHAN, and (2) SALMA SALIM KHAN, both residing at Flat No.3, first floor, Galaxy Apartments, B, J. Road, Bandstand, Bandra (West), Mumbai - 400 050, to the property more particularly described in the Schedule hereunder written (hereinafter referred to as "the said Property").

FOR PRADHAN & RAO, Advocates and Solicitors Alok V. Rao (Partner) Dated this 10th day of November 2023.

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PUBLIC NOTICE By this Notice Public in General is informed that at the hands of my client M/s. Atul Engineering Works through Proprietor Mr. Baliram Sakharan Nivale (Old Owner Ranjana B. Nivale - Expired), R/1 - Room No.1, Near Adarsh Vikas Mandali, C.P. Talao Road, 27, Wagle Estates, Thane (W) - 400 604 have misplaced 1) Original Lease Deed Dated 13.11.1995 made between Mehasatara Industrial Development Corporation and M/s. Buchade Engineering Private Limited Registered under doc No.UJLN-2388/1995 and 2) Original Deed of Assignment dated 01.12.2011 made between M/s. Syl-Mac Engineering Private Limited (Formerly known as M/s. Buchade Engineering Private Limited) and M/s. Sri Rajma Equipment & Engineering Pvt. Ltd.

SBI State Bank of India Stressed Assets Recovery Branch, Mumbai (05168)-6th Floor, "The International", 16, Maharashtra Karve Road, Churghate, Mumbai-400 020. Phone : 022 - 22053163 / 22053164 / 22053165 E-mail : sbi.05168@sbi.co.in

BRIHANMUMBAI MAHANAGARPALIKA No : Dy.Ch.E/O&M/eT-38/SWD Dt. 08.11.2023 BRIHANMUMBAI MUNICIPAL CORPORATION e-Tender Notice

नवी मुंबई को-ऑप बँक लिमिटेड राज. क्र. टीएचए/टीएचए/बीएफ/ओ/३०१/१७-१८/१८. मुख्य कार्यालय : टी-२९ ते टी-४९ ए, लक्ष्मण, अंधीवली रोड, मंगळगड कॉम्प्लेक्स, युनावा नगर-२, फेज-२, फ्लॉट क्र. ७, सेक्टर-१९बी, एपीसीएसी नजी, नवी मुंबई - ४००७०३ वेबसाइट : www.navimumbaibank.com, ई-मेल आवडी : loan@navimumbaibank.com

पंजाब नेशनल बँक CIRCLE SASTRAL CENTRE, MUMBAI CITY 6th Floor, United Bank Of India Tower, Sir P M Road, Fort, Mumbai-400 001 Tel : 022-41027300 / 41027305-24, E-mail: cs6041@pnbc.co.in

Facility Term Loan-Housing Loan Limit Rs. 37,50,000.00 Balance O/S as on 30-06-2023 Rs. 37,46,587.60 Due to default in payment of ins ments/interest/principal debt, the account/s has/have been classifid Non-Performing Asset on 11-01-2023 as per Reserve Bank of India guidelines.

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